

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2864
ANSWERED ON:03.09.2007
PEN GANGA PROJECT
Patil Smt. Rupatai Diliprao Nilangekar

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government of Maharashtra has resubmitted the lower Pen Ganga Project after removing its flaws;
- (b) if so, whether the Union Government has forwarded the said proposals to the Central Water Commission (CWC); and
- (c) the time by which the Central Water Commission is likely to accord its in principle sanction to the project?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (c) The Lower Pen Ganga Project was earlier received in Central Water Commission (CWC) in August 1982. This project was sent back to project authorities in July 1987 due to non compliance of observations of CWC. Subsequently, the Government of Maharashtra submitted a fresh preliminary report on the project to CWC in November 2006. This preliminary report was examined in CWC and the comments on various aspects were sent to the project authorities in March 2007 for compliance, which is still awaited from the State Government of Maharashtra.